

भूमि सुधार कानूनों का लागू किया जावा

*393. श्री जगदम्बी प्रसाद यादव : क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि भूमि सुधार कानूनों को लागू करने में आने वाली कठिनाइयों को दूर करने और इन कानूनों को तेजी से लागू करने हेतु राज्य सरकारों को राजी करने के लिये सरकार क्या कदम उठा रही है ?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री हरी नाथ मिश्र) : राज्य सरकारों से भूमि न्यायाधिकरणों तथा भ्रष्टाचारों में लम्बित पड़े अधिकतम सीमा से फालतू भूमि सम्बन्धी मामलों का शीघ्र निपटान सुनिश्चित करने के लिए सभी आवश्यक कदम उठाने हेतु आग्रह किया गया है। ऐसे राज्यों जिनमें छूट प्राप्त विशिष्ट श्रेणियों को छोड़कर सभी काश्तकारों को स्वामित्व के अधिकार दिलाने के लिए कोई विधायी प्रावधान नहीं है, को उपयुक्त विधायी उपाय तत्काल आरम्भ करने की सलाह दी गई है।

High level body for promotion of sports in the country

*394. SHRI BHAGAT RAM
MANHAR:
SHRIMATI MANORAMA
PANDEY:

Will the Minister of SPORTS be pleased to state:

(a) the salient features of the body proposed to be constituted for promotion of sports in the country and the sources for raising funds for the formation of that body; and

(b) in what way the body will help in promoting sports in the country?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) The proposal to set up an autonomous agency by the Department of Sports is under the consideration of the Government in all its aspects.

Cargo ships for carrying essential goods to Port Blair

*395. SHRIMATI USHA MALHOTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the number of cargo ships for carrying essential goods to Port Blair and other islands in the Andaman and Nicobar Islands are inadequate; and

(b) if so, what measures Government propose to take to remedy the situation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) and (b) The number of cargo ships presently deployed for carrying essential goods to Port Blair and other Islands in the Andaman and Nicobar Islands are considered adequate for meeting the requirements of these Islands.

Token system of milk distribution in Delhi

*396. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme have recently decided to re-introduce token-system for distribution of milk in certain localities in Delhi;

(b) if so, what are the details thereof and the reasons therefor; and

(c) what are the names of the localities in Delhi/New Delhi in which the D.M.S. propose to re-introduce the token-system during the current year?